

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

25. I.A. 2342/2020
M.A. 4015/2019
IN
C.P.(IB)-105(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.03.2021**.

NAME OF THE PARTIES: Equites Small Finance Bank Ltd
V/s
Gajanan Industries Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the applicant, Mr. Advait Shukla is present in person and counsel for the ex-Promotor/Director, Mr. Manoj Mishra is present through virtual hearing.

Both parties are directed to appear for physical hearing before this Bench on the next date. List this matter on 27.04.2021 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)